

No. 201 on 27 March, 1985 regarding development of Gir forest and state :

(a) out of Rs. 12.52 lakhs provided for the purpose of developing a Safari Park at Gir during 1984-85 by the Gujarat State Government, how much amount has been spent during the year;

(b) the details of works on which the amount was spent;

(c) whether the State Government proposes to make a further provision for the purpose during 1985-86; and

(d) if so, the amount proposed to be provided by the Centre ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) and (b). Information is being collected from the State Government of Gujarat and will be laid on the Table of the House.

(c) The State Government has proposed an outlay of Rs. 5.60 lakhs for the Gir Lion Safari Park in 1985-86.

(d) It is not proposed to provide Central financial assistance for the scheme during 1985-86.

Development of SCs/STs in Gujarat

5736. SHRI AMARSINH RATHAWA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the amount allocated for the development of Scheduled Castes/Scheduled Tribes in Gujarat for the year 1984-85;

(b) whether the amount was fully utilised by the State Government;

(c) if so, the details of work done;

(d) if not, the reasons therefor; and

(e) the amount allocated for development of SCs/STs for the year 1985-86 ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) A sum of Rs. One hundred and fifty

six crores, ninety six lakhs and eleven thousand were allocated for the development of Scheduled Castes and Scheduled Tribes in Gujarat for the year 1984-85.

(b) to (d). The information about the actual expenditure incurred during the year on various schemes formulated for the development of Scheduled Castes/Scheduled Tribes and the details of the work done is not yet available.

(e) The amount to be allocated for the development of Scheduled Castes and Scheduled Tribes in Gujarat during the year 1985-86 has not yet been decided by the Planning Commission.

Refusal of Passports to Indians in Kuwait

5737. SHRI M. ARUNACHALAM : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Indian Embassy at Kuwait is not issuing passports the Indian citizens at Kuwait who have lost their original passports;

(b) whether it is a fact that these people are detained by the Kuwait police;

(c) if so, the number of persons and the place of detention by the Kuwait police; and

(d) the steps proposed to be taken by Government of India to redress the suffering of the Indian citizens at Kuwait ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHEED ALAM KHAN) :

(a) The Embassy of India Kuwait issues duplicate passports or emergency certificates, where necessary, in cases of loss of passports. The documents are issued in accordance with prescribed procedure.

(b) No Sir. Only persons who enter Kuwait illegally either on false passport or without a travel document, are detained by the Kuwait police at the deportation centre.

(c) As on 28-4-1985 only two persons whose cases were brought to the notice of the Embassy, were awaiting deportation.

(d) Immediately on receipt of information from the Kuwait police, a representative of the Embassy visits deportation cell to enquire about the welfare of the detainee (s) and to check the particulars of their passports, etc. Where a detainee is unable to produce any details of his travel document, a reference is made to the authorities concerned in India immediately by telex to verify the national status of the individual. An emergency certificate is issued to him immediately on receipt of the confirmation.

Functioning of Tarapur Atomic Power Station

5738. SHRI M. ARUNACHALAM : Will the PRIME MINISTER be pleased to state :

(a) whether Tarapur Atomic Power Station is commercially oriented or development oriented;

(b) taking into account the overall functioning of the Tarapur Atomic Power Station since its inception what is the profit made as on 31-10-1984;

(c) whether Atomic Power Stations are more commercial than Thermal or Hydro power stations; and

(d) whether the power charges are based on the type of power station or it is charged uniformly irrespective of the mode of production ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) Tarapur Atomic Power Station has completed 15 years of successful commercial operation on 1st November, 1984 and is continuing to operate satisfactorily. The Station has supplied about 13000 million units each to Maharashtra and Gujarat and is the cheapest non-hydro source of electricity in the region.

(b) The net profit earned by the station as on 31-3-85 after meeting Operation and Maintenance expenditure, depreciation and interest on capital is about Rs. 54 crores.

(c) A Committee of technical and financial experts constituted in 1984 have estimated that for units to be commissioned around 1992, nuclear power would cost about 85 paise per Kwh, thermal power would cost about 91 paise per Kwh for pithead units and 109 paise per Kwh for units located at 800 km from the pitheads.

(d) The tariff is worked out separately for each station in consultation with the Central Electricity Authority and the respective State Electricity Boards.

Life of Tarapur Atomic Power Station

5739. SHRI M. ARUNACHALAM : Will the PRIME MINISTER be pleased to state :

(a) whether the life of Tarapur Atomic Power Station will end in 1994;

(b) if so, the alternative source planned to replace this Power Station; and

(c) whether alternative source will be ready before the Tarapur Atomic Power Station is closed down in 1994 ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) The Tarapur Atomic Power Station is expected to be decommissioned after 1994.

(b) and (c). The fifteen year nuclear power profile approved by the Government in principle takes into account the decommissioning of Tarapur Atomic Power Station. A final decision on sites for future nuclear power stations in the Western Electricity Region including expansion at existing sites is yet to be taken.

Passenger Traffic Potentialities between Gulf and Trivandrum

5740. SHRI T. BASHEER :
SHRI K. MOHANDAS :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether in the past any study survey